

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/618(KB)2018
IA(I.B.C)/1410(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SURINA IMPEX PVT.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For Liquidator
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsels for Liquidator present.

2. **IA(I.B.C)/1410(KB)2024:**

- a) It is submitted that all properties have been sold, one property is subject matter of pending suit before the Learned Alipore Court, for which necessary steps are being taken to get the Injunction Order vacated.
- b) This application has been filed by the Liquidator to place on record the 18th Progress Report which is placed at Pages No. 17 to 26. This application is supported by an affidavit which is placed at Pages No. 15 to 16. The 18th Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)